

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IVN.P(IBC)/6/2024

PETITION NUMBER : CP/IBC/96/2023

NAME OF THE PETITIONER : Special Child Assistance Network

NAME OF THE RESPONDENT(S) : IDBI Trusteeship Services Ltd & 2 Ors

**UNDER SECTION : Sec 60(5)(C) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Ms.Pornima for the Petitioner in the main company petition and Respondent in IVN.P(IBC)/6/2024. Ld. Counsel Mr. Mukil for the Applicant in the IVN.P(IBC)/6/2024.

Ld. Counsel Ms. Pornima submits that copy of the Application has not been served. Ld. Counsel for the Applicant is directed to serve copy afresh on the mail.

List the Application for reply along with the main petition on **01.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk